

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE, KOLKATA**

Original Application No. 149/2025/EZ

Madanmohan Rout

Applicant

Versus

State of Odisha & ors

Respondent

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Puri

Date: 29.01.2026

Through Counsel



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Sl. No. 24 dt. 28 JAN 2026

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LALITA KUMAR NAIK
NOTARY

X

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA**

O.A. NO. 149 of 2025

Madan Mohan Rout ... Applicant

Versus

State of Odisha & others ... Respondents

AFFIDAVIT FILED BY RESPONDENT NO. 5

Lalita Kumar Naik
LALITA KUMAR NAIK
NOTARY, GOVT. OF INDIA
BHUBANESWAR
REGD. NO-46672/2025
EXP DT-11.03.2030
MOB-9438571926

I, Shri Ramakanta Mallik, aged about 48 years, S/O Jadunath Mallik, at present working as Superintending Engineer, Drainage Division, Puri, do hereby solemnly affirm and state as follows:

1. That the Applicant has filed this OA with a prayer to issue direction to the State Respondents for improvement of "Landia Pokhari" water body in village Samanga, Dist. Puri by constructing a drain aside the tank for protection of entry of waste water by nearby inhabitants to keep the said Pokhari clean & pollution free.
2. That the Superintending Engineer, Drainage Division, Puri, is the Respondent No. 5, & quite competent to file the affidavit on behalf of himself.
3. That in pursuant to the order dated 26/08/2025 of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, a joint inspection committee has been constituted with District Magistrate, Puri & Addl. Chief Environment Scientist-Cum-Regional Officer, Odisha State Pollution Control Board, Bhubaneswar accompanied with the Tahasildar, Puri, Deputy Collector, Judicial, Puri, Asst. Executive Engineer/Junior Engineer, Drainage Division, Puri, Revenue Inspector of Sasan Damodarpur R.I. Circle and Panchayat Extension Officer, Gopinathpur Gram Panchayat visited the alleged water body "Landia Pokhari" at Kadhia Bandha situated in Mouza Samanga, Tahasil Puri, District-Puri bearing Khata No. 3206, Plot No. 4741, Area Ac 0.57dec. Kisama-Jalasaya on 14.10.2025 with the presence of applicant & other villagers, for this purpose and discussed the issue.

4. That on observation of site condition and feasibility, the Committee felt that the "Landia Pokhari" water body required to be restored by cleaning properly. The water is being polluted by household wastewater of the local

Ramakanta Mallik
Superintending Engineer
Drainage Division, Puri



5. It has been agreed that "Landia Pokhari" requires to be improved in the interest of people of the village by proper cleaning of the pond and the pond should be protected from the entry of waste water, a drain aside/around the Pond to be constructed in order to keep the Pond clean. Since the Superintending Engineer, Drainage Division Puri is taking up the drainage project work as per direction of the Hon'ble NGT (EZ), in OA No 16 of 2023, it may be entrusted to do the job for construction of said drain.
6. That on receipt of the said report from the Collector, Puri the matter has been taken to the notice of the competent authority of Drainage Organization for according necessary approval vide letter No. 2031/WE date. 25.11.2025 of Respondent No.5.
7. That it is pertinent to submit that the said "Landia Pokhari" is under jurisdiction of Gram Panchayat and said Pokhari lies under the PR &DW Department.
8. That the Drainage Organisation is engaged for retrieval of water-logged area and clearance of drainage congestion in agricultural land including selected urban areas.
9. That the said issue has duly been examined by the competent authority of the Drainage Organization and it has been decided to get the work executed by PR & DW Department to make necessary arrangements. In this connection, a communication has been received from the Addl. Chief Engineer Drainage Circle, Bhubaneswar vide his letter No.1875/WE dtd.11.12.2025. (Annexure-A)
10. That the above facts are true to the best of my knowledge and belief.

Puri

Dt. 28.01.2026

Ramakanta Meher
Deponent

S.E., Drainage Division, Puri
Superintending Engineer
Drainage Division, Puri

IDENTIFIED BY ME

ADVOCATE, BHUBANESWAR

NAME.....

C-N NO.....



LALITA KUMAR NAIR
NOTARY, GOVT OF INDIA
BHUBANESWAR
REGD. NO-46672/2025
EXP DT-11.03.2030
MOB-9438574926



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ANNEXURE - A ✗

**OFFICE OF THE ADDITIONAL CHIEF ENGINEER,
DRAINAGE CIRCLE, BHUBANESWAR, UNIT - VIII**
Mail Id- scdrainagebbsr12@gmail.com

Date - 11.12.2025

The Superintending Engineer,
Drainage Division, Puri

Sub - Return of Estimate for "Construction of RCC storm water drain on around Landia Pokhari drain of Puri Sadar Block".

Ref - Your Letter No. 2031/we, Dt - 25.11.2025

Sir,

With kind reference to the letter and subject cited above, the detailed estimate for the work "Construction of RCC storm water drain around Landia Pokhari drain of Puri sadar Block" amounting to Rs. 94.13 Lakhs is returned herewith as the work comes under the concerned Gram Panchayat.

Therefore the Panchayati Raj Department may be requested to take up the work and accordingly the committee may be intimated for needful action.

This is for your information and necessary action.

Encl: - Estimates: 3 no.s of booklets.

Yours Faithfully


Additional Chief Engineer
Drainage Circle, Bhubaneswar

Memo No. 1876 / Date - 11.12.2025

Copy Submitted to the Chief Engineer, Drainage, Cuttack for information and necessary action with reference to his Memo no. 595, dated 05.12.2025.


Additional Chief Engineer

Ramakanta Mallik
Superintending Engineer
Drainage Division, Puri

Court matter
A.
12.12.2025

ANNEXURE - B Series

भारतीय स्टेट बैंक
State Bank of India

जारी करने वाली शाखा
Issuing Branch: SRI JAGANNATH SANSKRIT VISWAVIDYALAYA
कोड नं. / CODE No: 16102
Tel No.

मांगदाफ्ट
DEMAND DRAFT

Key: NOBMON Sr. No: 142811

0	1	1	2	2	0	2	0	5
D	D	M	M	Y	Y	Y	Y	Y

मांगे जानेपर REGISTRAR, NATIONAL GREEN TRIBUNAL *****

रुपये **RUPEES** DEMAND PAY
Ten Thousand Only

अदा करें ₹ 10000.00

IOI 000552787886
Name of Applicant

Key: NOBMON Sr. No: 142811
SUPERINTENDING ENGINEER, DRAI

AMOUNT BELOW 10001(0/5)

मूल्य प्राप्त / VALUE RECEIVED

प्राधिकृत हस्ताक्षरकर्ता
AUTHORISED SIGNATORY

शाखा प्रबंधक
BRANCH MANAGER

भारतीय स्टेट बैंक
STATE BANK OF INDIA

अदाकर्ता शाखा / DRAWEE BRANCH: NEW DELHI

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DDX/N.DOX	PCS
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COURIER CHARGES	
RISK CHARGES	
GST	
TOTAL	
CASH <input type="checkbox"/>	CREDIT <input type="checkbox"/>

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